<u>HIGH COURT OF CHHATTISGARH</u>, <u>BILASPUR</u> <u>NOTIFICATION</u>

No	16834	/ Checker
	III -6-2/2007 (PtI)	

Bilaspur, Dated <u>15</u> December, 2023

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh hereby specially empowers Shri Arindam Neral, Judicial Magistrate First Class, Uttar Bastar Kanker to try in a summary way all or any of the offences specified in the said Section.

BY ORDER OF THE HIGH COURT

(Arvind Kumar Verma)
Registrar General

Endt. No. <u>16835</u> / Checker III –6–1/2007 (Pt.I)

Bilaspur, Dated _______ December, 2023

- 1) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur for information.
- 3) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information*.
- 4) The District and Sessions Judge, **Uttar Bastar Kanker** *for information and necessary action*.
- 5) The Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, for information.
- 6) The all Additional Registrar, High Court of Chhattisgarh, Bilaspur, for information
- 7) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 9) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information.
- 10) The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 11) The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.
- 12) Shri Arindam Neral, Judicial Magistrate First Class, Uttar Bastar Kanker for information & necessary action.
- 13) The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur for information.
- 14) The Court Manager, High Court of Chhattisgarh, Bilaspur for information
- 15) Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.

(Arvind Kumar Verma) Registrar General

15.12.2029